

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH,**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1407 of 2019**

**IN THE MATTER OF:**

**Srei Infrastructure Finance Ltd. ...Appellant**

**Vs**

**Shri Ashish Chhawchharia & Anr. ....Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Mr. Raghavendra M Bajaj, Mr. Rishav  
Banerjee, Advocates**

**For Respondents: Mr. Deep Roy, Mr. Ronny John, Advocates for  
Respondent No. 1.**

**Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun  
Kathpalia, Sr. Advocate with Mr. Siddhant Kant, Ms.  
Jasveen Kaur, Ms. Prabh Simran Kaur and Ms. Misha  
Advocates for Respondent No. 2.**

**Mr. Neeraj K Kaul, Sr. Advocate with Mr. Abhishek  
Swaroop, Mr. Sudhir Sharma, Ms. Ruby Ahuja, Mr.  
Naman Bagga and Mr. Deepak Joshi, Advocates for  
Respondent No. 3.**

**With**

**Company Appeal (AT) (Insolvency) No. 591 of 2020**

**IN THE MATTER OF:**

**Srei Infrastructure Finance Ltd. ...Appellant**

**Vs**

**Shri Ashish Chhawchharia & Ors. ....Respondents**

**Present:**

**For Appellant: Mr. Soumendra Nath Mookherjee, Sr. Advocate with Mr.  
Rishav Banerjee, Mr. Prateek Kumar, Mr. Shounak Mitra,  
Ms. Vaibhavi Pandey, Ms. Raveena Rai and Mr. Rohit  
Ghosh, Advocates**



**IDBI Bank Ltd.**

**...Appellant**

**Vs**

**Resolution Professional of Odisha**

**Slurry Pipeline Infrastructure Ltd. & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun**

**Kathpalia, Sr. Advocate with Mr. Suommo Biswas, Mr. Siddhant Kant, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Ms. Misha Advocates**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy,**

**Mr. Piyush Swami and Mr. Ronny Oommen John, Advocates for Respondent No. 1.**

**Mr. Abhijeet Sinha and Mr. Raghavendra Bajaj, Advocates for Respondent No. 2**

**With**

**Company Appeal (AT) (Insolvency) No. 02 of 2021**

**IN THE MATTER OF:**

**Government of India,  
through Office of the Assistant Commissioner,  
GST & Central Tax, Cuttack-II, Division**

**...Appellant**

**Vs**

**Mr. Ashish Chhawchharia,**

**Resolution Professional**

**in the matter of Odisha**

**Slurry Pipeline Infrastructure Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Prasenjeet Mohapatra and Mr. Abhinandan Pradhan,**

**Advocates**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy**

**and Mr. Ronny John, Advocates for Respondent No. 1.**

**Mr. Tushar Mehta, Sr. Advocate (SGI).**

**Mr. Arun Kathpalia, Sr. Advocate with Mr. Siddhant Kant, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Ms. Misha, Advocates for Respondent No. 2.**

**Mr. Neeraj K Kaul, Sr. Advocate with Mr. Abhishek Swaroop, Ms. Ruby Ahuja, Mr. Naman Singh Bagga and Mr. Deepak Joshi, Advocates for Respondent No. 3.**

**ORDER**

**(Through Virtual Mode)**

**23.02.2021** Heard Learned Counsel for the Appellant in Company Appeal (AT) (Insolvency) No. 591 of 2020 in Part.

These matters are already listed 'For Hearing' on **24<sup>th</sup> and 25<sup>th</sup> February, 2021 at 2:00 PM.**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**(Kanthi Narahari)  
Member(Technical)**

SC/Kam